

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB No. (IB)-92(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**


**NAME OF THE COMPANY:** M/s Continental Piling & Excavation Pvt. Ltd.  
V/s. M/s. Cloud 9 Projects Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

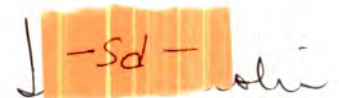
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	:	Counsel for the Petitioner	
	For the Respondent (s)	:	None	

**Order**

At the request of the applicant counsel, adjourned to 18<sup>th</sup> July, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**